

In the High Court of Judicature, Bombay.

Hi day, the *14* day of *October*, 186*4*.

SPECIAL APPEAL No. *574* of 1864.

Govindrav Anant yoshi Inamdar
of the *Tanna* collectorate.

Appellant,

(Original Plaintiff)

versus

Ragho bin Mahad Patel Thakoor
of the *Tanna* collectorate.

Respondent,

(Original Defendant)

Rs. *7-2-00*

The claim in the Original Suit was to *recover the balance*
of rent alleged to be due for 5 years

In Appeal No. *24* of 186*5* the *Jy. Collr.*
of the District of *Lamca* at *Lamca* confirmed
the Decree of the *Mauledar of Lamca* who *had rejected the claim*

A Special Appeal was preferred in the High Court on the grounds that *1/1* there
has been a substantial error in law ~~has occurred~~
in the investigation of the case which has
produced error in the decision of the case upon
its

its merits in that the evidence prayed for in
the Darkhast N^o was not taken that (2)
the Court declined to receive the expenses &
tendered to call for evidence and disposed of
the case that (3) there was an issue raised in
the Appeal that the Court of Original Jurisdic-
tion declined to receive the expenses and disposed
of the case but the Appellate ^{Court} has not passed
any decision thereon and that (4) a further &
extension ought to have been once more granted
but it was not done so.

The Court confirm the
decrees of the Court with costs
on Spl. appeal.

Atty. Genl.

W. M. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 574
of 186 4. against the decision of the Acting Collector of the
District of *Tanna* and disposed of on the 14th Oct^r 1864
by *confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamtedar's Court (including V. Fee)</i>	2 54		
In the <i>Collector's Court</i>	2 10 "		
			4 154.
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	1 " "		
Stamps for copies of Decree and Judgment	1 8 "		
Stamp for Vukeelutnama	2 " "		
Batta for Process and Postage	1 " "		
Sectioner's Fee	" 10 8		
Vukeel's Fee	" 34		66 "
		Rupees....	11 54.

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamtedar's Court</i>	1 34		
In the <i>Collector's Court</i>	" " "		
			1 34
<i>In this Court.</i>			
Stamp for Vukeelutnama	" " "		
Vukeel's Fee	" " "		
		Rupees....	1 34



And
And
For Sealer

And
For Acting Registrar

The ^{14th} day of October 1864